

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL (AT) NO. 175 OF 2017

In the matter of:

Axis Nirman and Industries Ltd & Anr Appellant

Vs

Hotel Birsa Pvt Ltd & Ors. Respondent

Mr Buddy Ranganathan and Mr. C.S. Chauhan, Advocates for appellant.
Mr Abhijit Sinha, Mr Arjit Mazumdar and Mr. Shambo Nandy, Advocates for Respondent.

ORDER

10.01.2020- Learned counsel for the Respondent seeks time to file short reply affidavit. Prayer allowed. Let the matter be fixed on **17.1.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/bm